

[Shrimati Bijoya Chakravarty]

urgent steps so that they are punished.

Need to reopen Closed Units of Metal Box (India) Ltd.

SHRI JAGESH DESAI (Maharashtra): Mr. Vice-Chairman, Sir, I want to raise a very important issue.... {Interruptions}...

श्री राम नरेश यादव (उत्तर प्रदेश) :
मैंने एरोशिष्ट करने की अनुमति मांगी थी

THE VICE-CHAIRMAN (SHRI M. A. BABY): No, we have many names here. If everybody tries to associate himself with every Special Mention, it becomes very difficult. Anyhow, your name is there... (Interruptions)...

श्री राम नरेश यादव : मैं इतना ही कहना चाहता हूँ कि जिस तरह से मामला घटा है, बहुत गम्भीर है। इस पर पूरे सदन को चिंता होनी चाहिए। मैं यह चाहता हूँ कि जल्दी से जल्दी इस पर कार्रवाई हो और कार्रवाई होने के पश्चात् सरकार सदन को भी बताये कि इस सम्बन्ध में क्या कार्रवाई हुई। जब तक यह नहीं होगा तब तक महिलाओं पर अत्याचार बढ़ता जायेगा। सरकार अपनी जिम्मेदारी निभाये।

THE VICE-CHAIRMAN (SHRI M. A. BABY): In this House, we already had a discussion on atrocities on women and all that; and if necessary, and if the Chair permit, we may have another discussion.

SHRI JAGESH DESAI: Sir, 16 units of M/s. Metal Box India Ltd. are closed and about 6, 500 employees are jobless. They took up the matter with the then Minister of Petroleum, Shri Brahm Dutt, the then Industry Minister, Shri Vengal Rao and the then Finance Minister, Shri Shankarrao Ghavan. I As far as I understand, all of them

were very sympathetic and wanted to do something so that all the units of M/s. Metal Box India Ltd. could again function and those employees could get back their jobs. As I understand, Sir, Mr. Montek Ahluwalia knew this matter very well and it was more or less thought that these jobless persons should be given jobs and these units should be revived.

So, in April 1989, Balmer-Lawrie, which is under the control of the Petroleum Ministry, wanted to have metal packaging to pack their products and they wanted to establish some such industry and this was taken up with them. They decided that new companies should not be formed, but they should take over this unit so that the infrastructural facilities which are already there can be made use of and these jobless persons could be given jobs. After that—»I do not know what happened in between—this Company is saying that it is not interested in this. I fail to understand as to how at one stage they wanted to take it over and how they say now that they are not interested. I want to know this from the honourable Minister. The previous Government was keen to give jobs and the new Government wants to make the right to work as a Fundamental Right. But I do not know what has happened and why they are not doing anything in this direction.

The All-India Metal Box Employees' Federation has given a memorandum to our Prime Minister, Shri V. P. Singh and I am now given to understand that the Reliance Industries want to have the kind of an industry for their products and for this purpose they want to have one such industry. Now, I am not against the Reliance Industries or Mr. Nuzli Wadia and I am not against any industrial house, but I do want—and I am firm in my opinion—that there should not be so powerful as to

its power for the purpose of dictating the policies of the Government. I am told that the Reliance Industries have come forward and they have applied already under the MRTTP Act. I want that this Company must take it over. If the public sector undertaking, Balmer-Lawrie, which needs this kind of packaging, had taken over this, the whole problem would have been solved and then the intention of this Government that they want to give work to the poor would have been vindicated. I have talked to the Minister today morning and I have shown him the papers. I know that the Minister, Mr. Gurupada-swamy, is a dedicated socialist and that he is very sincere. When Mr. V. P. Singh was the Finance Minister, he had given so many concessions to employees by amending the tax laws. Therefore, I am sure that if he takes it up with Mr. Ahluwalia, who knows about this, I think this problem can be solved and these six thousand five hundred employees will get their *roti*.

I hope that the Government will look into this so that these six units can be revived and jobs can be provided to those who have been rendered jobless. Thank you, Sir.

Demand for Reopening A Closed Textile Mill in Indore

श्री अजीत जोगी (मध्य प्रदेश) :
उपसभाध्यक्ष महोदय, मध्य प्रदेश का सबसे बड़ा नगर इंदौर अपनी कपड़ा मिलों के लिये तथा कपड़ा उद्योग के लिये विख्यात रहा है। पिछले दिनों जब पूरे राष्ट्र में कपड़ा उद्योग पर संकट आया तो इंदौर की कपड़ा मिलों पर भी संकट आया। उनमें से बहुत सी मिलें बन्द हो गईं। मैं इस विशेष उल्लेख में आपके माध्यम से शासन का ध्यान उनमें एक होप टेक्सटाइल मिल की ओर से जाना चाहूंगा। यह मिल पिछले 6-7 वर्षों से बन्द पड़ी है। इसमें तीन हजार से अधिक मजदूर काम कर रहे थे। वे बेकार हो गये और 6-7 वर्षों से बिना काम के रहने के कारण उनमें

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से कुछ की मृत्यु हो गई और कुछ मानसिक रूप से विक्षिप्त हो गये हैं। अधिकांश बच्चों की शिक्षा-दीक्षा समाप्त हो गई है। वे गरीबी की पराकाष्ठा पर आकर खड़े हो गये हैं। मैं यह विशेष उल्लेख इसलिये कर रहा हूँ क्योंकि इन पिछले 6-7 वर्षों में सब ने मिलकर, दलीय हितों से उठकर इस मिल को चालू कराने की कोशिश की। बार बार कुछ कारण आते गये जिसके कारण हम उसको चालू नहीं करा पाये। किन्तु लोकसभा चुनाव के बाद और विधान सभा के चुनाव से पहले तत्कालीन सरकार ने फैसला किया कि चाहे जो कुछ भी हो इस मिल को चालू किया जायेगा। एक करोड़ रुपये की अंतरिम सहायता राज्य शासन की ओर से इस मिल को दी गई और मिल को चालू करने का कार्य भी प्रारंभ हुआ। मशीनें 6-7 सालों में पुरानी पड़ गई थी। इसलिये उनकी साफ सफाई कर उनको चलाने लायक बनाया गया। किन्तु दुर्भाग्य से विधान सभा चुनावों के बाद जो परिणाम आये उससे शासन बदल गया, सरकार बदल गई। मैं बड़े दुख के साथ, बड़े खेद के साथ यह कहना चाहूंगा कि जब से नई सरकार मध्य प्रदेश में आई है तब से वहाँ के मजदूर “इंटक” के माध्यम से धरने पर बैठे हुये हैं और आन्दोलन कर रहे हैं। पैसा मिल गया है और एक करोड़ रुपये में से केवल 15 लाख रुपया साफ सफाई में व्यय हुआ है और बाकी 85 लाख रुपया उनके पास पड़ा हुआ है। केवल कपास खरीदकर, रूई खरीद कर मिल को देना है और मिल को तत्काल चालू किया जा सकता है। किन्तु ऐसा लगता है कि नया शासन यह सोच रहा है कि यदि यह मिल चालू हो जायेगी तो इसका श्रेय कांग्रेस सरकार को मिलेगा जिसने मिल को चालू कराने का आदेश दिया था। मैं आपके माध्यम से केन्द्रीय सरकार से निवेदन करना चाहूंगा कि यह तीन हजार से अधिक मजदूरों, मेहनतकश मजदूरों के भविष्य का प्रश्न है। दलों से ऊपर उठकर दिलों की बात है। दलगत हितों को ध्यान में न रखकर यह सोचना